

Shivamma Vs M.K. Bhavya Poornima & Ors.

Court: Karnataka High Court At Bengaluru

Date of Decision: Feb. 14, 2025

Hon'ble Judges: H.T. Narendra Prasad, J

Bench: Single Bench

Advocate: M Vinaya Keerthy, R V Aneppanavar

Final Decision: Dismissed

Judgement

H.T. Narendra Prasad, J

1. None appears for the appellant.
2. As per the order of this Court dated 12.02.2024, it is noted that the learned counsel for the appellant had reported the death of sole appellant.
3. Till date, no steps have been taken to bring the legal representatives of deceased appellant on record. Hence, the appeal is dismissed as abated.